

**High Court of Jammu & Kashmir and Ladakh at Srinagar**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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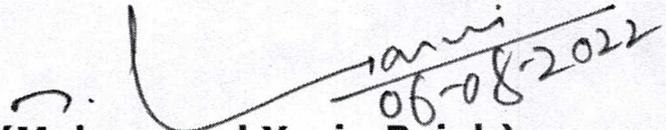
**NOTIFICATION**

No: 1086 of 2022 RG/LP

Dated: 06/08/2022

It is hereby notified that Shri Mohammad Muzaffar Ahmad S/O Shri Syed Mehmoodul Hassan R/O Lal Bazar, Srinagar, who had voluntarily surrendered his Certificate of Enrolment No. JK-456/1987 dated 28.10.1987 and suspended his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

**By Order.**

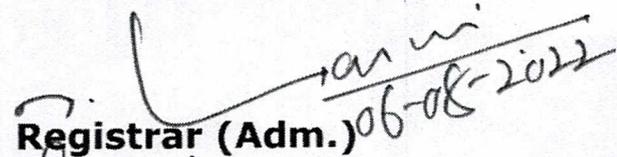
  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

No: 26316-24 - RG/LP

Dated: 06/08/2022

Copy to the: -

1. Principal District & Sessions Judge, Srinagar.
2. Registrar Judicial, High Court Wing Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, J&K High Court Bar Association, Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/ Srinagar for information and also keeping record of the same.
8. Shri Mohammad Muzaffar Ahmad S/O Shri Syed Mehmoodul Hassan R/O Lal Bazar, Srinagar A/P Doctor Colony, Molvi Stop, Srinagar Cell No. 9149994835.  
.....for information.

  
Registrar (Adm.)

**High Court of Jammu & Kashmir and Ladakh at Srinagar**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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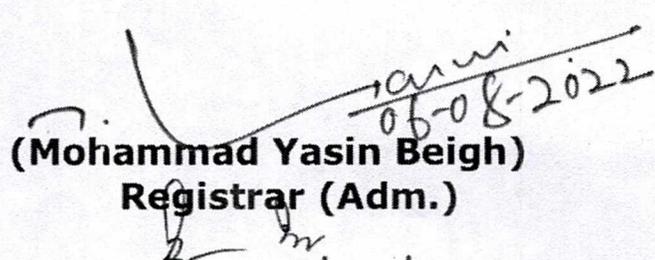
**NOTIFICATION**

No: 1087 of 2022 RG/LP

Dated: 06/08/2022

It is hereby notified that Shri Sibtain Hassan ul Hussaini S/O S.G. Hussanul Hussaini R/O Abiguzar Srinagar, who had voluntarily surrendered his Certificate of Enrolment No.JK-311/1987 dated 03.07.1987 and suspended his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

**By Order.**

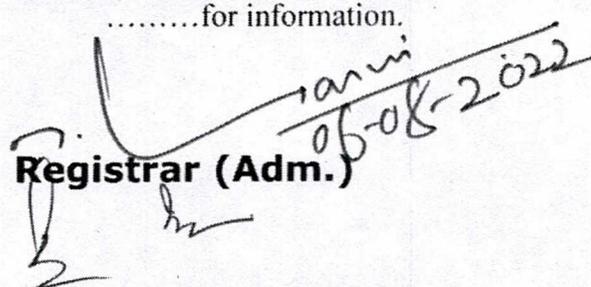
  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

No: 26325-33- RG/LP

Dated: 06/08/2022

Copy to the: -

1. Principal District & Sessions Judge, Srinagar.
2. Registrar Judicial, High Court Wing Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, J&K High Court Bar Association, Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Shri Sibtain Hassan ul Hussaini S/O S.G. Hussanul Hussaini R/O Abiguzar Srinagar. ....for information.

  
Registrar (Adm.)

**High Court of Jammu & Kashmir and Ladakh at Srinagar**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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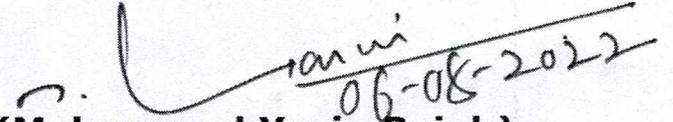
**NOTIFICATION**

No: 1000 of 2022-RG/LP

Dated: 06/08/2022

It is hereby notified that Miss. Hamida Bano D/O Assadullah Lone R/O Khawja Gilgit Sopore , who had voluntarily surrendered her Certificate of Enrolment No. 536/88 dated 12.02.1988 and suspended her practice as an Advocate, is now permitted to resume her practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

**By Order.**

  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

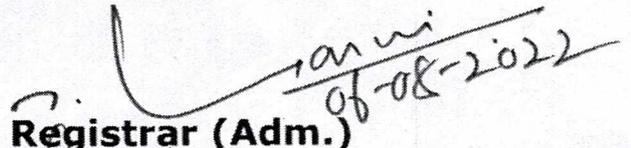
No: 26334-42-RG/LP

Dated: 06/08/2022

Copy to the: -

1. Principal District & Sessions Judge, Baramulla.
2. Registrar Judicial, High Court Wing Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, District Bar Association, Baramulla.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/ Srinagar for information and also keeping record of the same.
8. Miss. Hamida Bano D/O Assadullah Lone R/O Khawja Gilgit Sopore A/P Mazbugh Sopore, Cell No. 9682531261.

.....for information.

  
Registrar (Adm.)

**High Court of Jammu & Kashmir and Ladakh at Srinagar**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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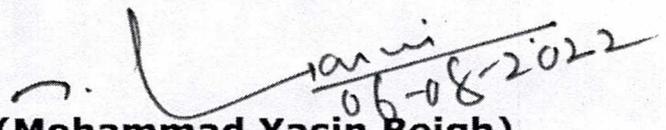
**NOTIFICATION**

No: 1089 of 2022 RG/LP

Dated: 06/08/2022

It is hereby notified that Shri Sheikh Mohd Mushraff S/O Sheikh Ghulam Jeelani R/O Azad Gunj, Baramulla, who had voluntarily surrendered his Certificate of Enrolment No. 569/88 dated 12.03.1988 and suspended his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

**By Order.**

  
(Mohammad Yasin Beigh)  
Registrar (Adm.)

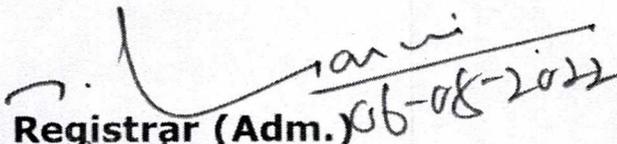
No: 26343-51 - RG/LP

Dated: 06/08/2022

Copy to the: -

1. Principal District & Sessions Judge, Baramulla.
2. Registrar Judicial, High Court Wing Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, District Bar Association, Baramulla.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for getting the same uploaded on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/ Srinagar for information and also keeping record of the same.
8. Shri Sheikh Mohd Mushraff S/O Sheikh Ghulam Jeelani R/O Azad Gunj, Baramulla, A/P Friends Colony Sector 5, Kanil Bagh, Baramulla, Cell No. 7006566262.

.....for information.

  
Registrar (Adm.) 06-08-2022